

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 05
(IB)-1362(PB)/2018

IN THE MATTER OF:

ICICI Bank Ltd.	Applicant/Petitioner
v.		
Jyoti Builtech Pvt. Ltd.	Respondent

Order under Section 7 of Insolvency & Bankruptcy Code (CIRP)

Order delivered on 18.05.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RP	Mr. Vinod Chaurasia and Mr. Nalin Kaushik, Adv. for Mr. Mr Vijender Sharma, Adv.
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ORDER

In IA-2221/2021, the Applicant is directed to issue notice to the Respondents.

List the matter for hearing on **06.07.2021**.

Sd/-
(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd/-
(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)